

National Company Law Tribunal

Allahabad Bench

CP NO. 23/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: Lakshmi Rattan Cotton mills Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 560(6) of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ADSH TANDON	PCS	Applicant	Sh. Adesh Tandon
2.	Krishna Dev Vyas	Adu.	ROC	

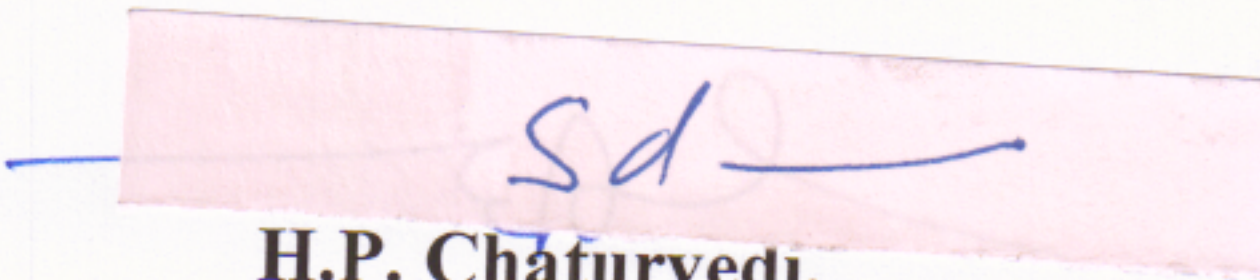
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Sh. Adesh Tandon, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC.

Arguments in respect of present petition are heard. The order is reserved. The parties concern is at liberty to file written submission, if any, within a week by exchanging with each other.

Date: 18/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)